

No. A-42011/19/2011-Ad.II
Government of India
Ministry of Corporate Affairs


5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated 25 March, 2011.

Office Memorandum

Subject: - Forwarding of deputation applications of ICLS officers -
regarding.

The undersigned is directed to say that in view of existing shortage of about 43 % in ICLS cadre, the competent authority in the MCA has decided, as a temporary measure, not to forward the deputation applications of ICLS officers for a period of one year (from 01.03.2011 to 29.02.2012) or till the incumbency position rises to 90% of sanctioned strength, whichever is later.

2. The Ministry is making continuous efforts for filling up all existing vacancies, in ICLS and feeder grades, in field offices, by methods like ad-hoc appointments, deputations from comparable State/Central Government officers, engagement of trainees from professional institutes, out sourcing of services performed by Group 'C' staff, etc. As soon as the position improves through all these measure, the policy decision (Para 1 above) shall be reviewed.


25/3/11
(R.K. Pandey)

Under Secretary to Government of India
Ph. No. 2338 3507

To

1. All Regional Directors
2. All attached organizations of MCA
3. SO, Ad.II
4. E.G. Cell for loading in website under Employees Corner/Miscellaneous.